

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1058

ANSWERED ON:15.11.2010

EFFECT OF ANTI-SMOKING ACT, 2003 ON BEEDI WORKERS

Das Gupta Shri Gurudas;Panda Shri Prabodh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any survey to determine the number of beedi workers who went out of job during last three years as a result of Anti-smoking Act, 2003;
- (b) if so, the details thereof;
- (c) whether the Government has made any alternate professional rehabilitation for these ousted workers; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): No, Madam,

(b): Does not arise.

(c) & (d): The Ministry has initiated action for rehabilitation of the beedi workers to provide them vocational training for viable alternative sources of livelihood. Welfare Commissioners have Identified some courses and areas, where the concentration of beedi workers is more. The courses/trades are; Zardosi embroidery, Fabric Painting, Knitting & Weaving, Flower Making, Block Painting, Purse Making, Patch Work, Applique, Quilting, Breeding & Smocking, Soft Toys, Beauty-care, Babies Garment, Skirt Tops, Blouses, Salwar Kameez, Machine Embroidery, Computer Fundamentals, MS-Office & Internet, Basic Automotive Servicing, Basic of Beauty & Hair Dressing, Videography, Agarbatti/Mombatti making etc. Some of these trades and courses do not require any basic qualification or age limit.